

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/514/2018
PETITION NUMBER : CP/768/IB/2018
NAME OF THE PETITIONER(S) : BANK OF INDIA
NAME OF THE RESPONDENT(S) : PADMADEVI SUGARS LTD
UNDER SECTION : 7 RULE 4, 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. RAJENDRAN RAGHAVAN For financial Creditor *[Signature]*
2. K. howtham Kumar Counsel for Corporate Debtor *[Signature]*
3. *[Signature]* S. SATHIYANARAYANAN Counsel for Applicant *[Signature]*
D. PAITHRA

ORDER

Heard both sides. **Orders reserved.**

[Signature]
(S VIJAYARAGHAVAN)
Member (Technical)

[Signature]
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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